

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1048**  
ANSWERED ON- 08/02/2021

**GRAM PANCHAYAT DEVELOPMENT SCHEME**

†1048. SHRI ARVIND GANPAT SAWANT:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) the details of the steps taken/being taken to educate the selected representatives in Panchayati Raj Institutes for monitoring the Gram Panchayat Development Scheme;
- (b) the total number of training institutes engaged in the training of selected representatives in Panchayati Raj Institutes State/district-wise particularly in the State of Maharashtra;
- (c) the details of the number of training sessions conducted in training institutes in each State, the number of representatives selected and the number of women representatives selected who participated in such sessions;
- (d) whether methods designed for effectiveness of the training sessions, monitoring of the sessions have been standardized for all States; and
- (e) the total number of visits to Adarsh Gram Panchayats by selected representatives and the percentage of women representatives selected in each State during the last five years?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI KAPIL MORESHWAR PATIL)

- (a) The Ministry under the ongoing Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) has been providing financial support to States/UTs for various activities relating to Capacity Building and Training (CB&T) of Elected Representatives (ERs), functionaries and other stakeholders including training on different aspects of Gram Panchayat Development Plan (GPDP).
- (b) The training programmes are conducted by States/UTs through their designated training Institutions, viz State Institute of Rural Development (SIRDs)/ State Panchayat Resource Centre (SPRC)/ Panchayati Raj Training Intuitions (PRTIs)/ Central Training Institute (CTI) etc at state level and through Extension Training Centre (ETCs)/ Panchayat Training Centre (PTCs) /District Panchayat Resource Centre (DPRCs) etc at District/ below State level. SIRDs perform as Apex training Institute at State level. As per the information available, State-wise details training Institute engaged in training of ERs on Panchayati Raj including Maharashtra is at **Annexure-I**.

- (c) Details of training sessions conducted are not maintained centrally. The details of Elected Representatives (ERs) including Elected Women Representatives (EWRs), functionaries and other stakeholders imparted training including GPDP training; state-wise during 2018-19 to 2020-21 under RGSA are given in **Annexure-II**.
- (d) The MoPR has shared with the states detailed National Capability Framework (NCBF) which lays down a comprehensive framework for building the capacity of PRIs and inter-alia provides guidelines for monitoring & evaluation, training programme norms, subjects, duration, target groups & pedagogical software for training. The Framework for implementation (FFI) of RGSA also lays down broad focus and priority areas for training under the scheme with flexibility to evolve training plan as per state specific context in conformity of NCBF and FFI of RGSA. States are also required to upload the training related activities under RGSA on the Training Management Portal, which inter-alia captures progress of trainings in the states. For effective monitoring of progress of approved activities including trainings at MoPR level, an online monitoring and reporting system (MIS) for RGSA has been developed and operationlised.
- (e) The scheme of RGSA inter-alia provides support for exposure visits to ERs and functionaries of Panchayats to well performing Panchayats on various thematic areas, situated within and outside the state. Details of exposure visits provided to ERs and Panchayat Functionaries State/UT-wise under the scheme of RGSA during last three years as available with Ministry are given in **Annexure-III**.

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**Annexure-I**

Annex referred to in reply to Part (b) of the Lok Sabha Unstarred Question no 1048 for 08.02.2022 regarding Gram Panchayat Development Scheme

**State-wise details of training institutes at State level/ District level**

Sl. No.	State / UTs	State Level	District Level
1	Andaman & Nicobar Islands	1	0
2	Andhra Pradesh	1	13
3	Arunachal Pradesh	1	12
4	Assam	1	11
5	Bihar	1	38
6	Chhattisgarh	1	21
7	Dadra & Nagar Haveli, Daman & Diu	0	0
8	Goa	1	1
9	Gujarat	1	0
10	Haryana	1	22
11	Himachal Pradesh	1	12
12	Jammu & Kashmir	1	10
13	Jharkhand	1	24
14	Karnataka	1	22
15	Kerala	1	12
16	Ladakh	1	2
17	Lakshadweep	0	0
18	Madhya Pradesh	1	12
19	Maharashtra	1	34
20	Manipur	1	0
21	Odisha	1	21
22	Puducherry	1	1
23	Punjab	1	11
24	Rajasthan	1	13
25	Sikkim	1	4
26	Tamil Nadu	1	36
27	Telangana	1	32
28	Tripura	1	4
29	Uttar Pradesh	1	25
30	Uttarakhand	1	13
31	West Bengal	1	23
32	Meghalaya	1	0
33	Mizoram	1	5
34	Nagaland	1	1
	<b>Total</b>	<b>32</b>	<b>435</b>

**Annexure-II**

**Annex referred to in reply to Part (c) of the Lok Sabha Unstarred Question no 1048 for  
08.02.2022 regarding Gram Panchayat Development Scheme**

**Total participants trained since 2018-19 to 2020-21 under RGSA Scheme**

<b>Sl. No</b>	<b>States</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>
1	A & N Islands	343	509	0
2	Andhra Pradesh	380224	600866	483233
3	Arunachal Pradesh	1785	9636	0
4	Assam	322528	209737	114159
5	Bihar	0	30223	34871
6	Chhattisgarh	292025	129543	39843
7	Dadra and Nagar Haveli	42	43	0
8	Daman and Diu	14	18	0
9	Goa	1704	3089	0
10	Gujarat	543094	22159	0
11	Haryana	35293	0	3334
12	Himachal Pradesh	7303	3852	518
13	Jammu & Kashmir	102540	34256	11950
14	Jharkhand	11221	0	0
15	Karnataka	301375	304477	296546
16	Kerala	109057	107216	0
17	Ladakh	0	0	0
18	Lakshadweep	0	0	0
19	Madhya Pradesh	540573	480984	961367
20	Maharashtra	80703	711268	116315
21	Manipur	20204	582	8338
22	Meghalaya	2600	10797	0
23	Mizoram	6510	3048	0
24	Nagaland	14999	5457	600
25	Odisha	36851	65500	37784
26	Puducherry	0	0	0
27	Punjab	77112	0	28094
28	Rajasthan	122077	570	0
29	Sikkim	15166	6910	15166
30	Tamil Nadu	391621	160399	628125
31	Telangana	169078	14016	1039
32	Tripura	15910	10399	6794
33	Uttarakhand	38839	2226	20335
34	Uttar Pradesh	251796	16648	71835
35	West Bengal	412064	453766	448226
	<b>Total</b>	<b>4304651</b>	<b>3398194</b>	<b>3328472</b>

**Annexure-III****Annex referred to in reply to Part (e) of the Lok Sabha Unstarred Question no 1048 for  
08.02.2022 regarding Gram Panchayat Development Scheme**

Number of ERs and Panchayat Functionaries State/UT-wise provided exposure visits  
since 2018-19 to 2020-21

<b>SL. No</b>	<b>State</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>
1	Andaman & Nicobar Island	20	0	0
2	Andhra Pradesh	1375	0	0
3	Arunachal Pradesh	0	0	0
4	Assam	428	0	0
5	Bihar	0	0	0
6	Chhattisgarh	335	0	0
7	Dadra and Nagar Haveli	2	1	0
8	Daman and Diu	0	0	0
9	Goa	36	0	0
10	Gujarat	0	0	0
11	Haryana	93	0	0
12	Himachal Pradesh	0	0	0
13	Jammu & Kashmir	40	44	0
14	Jharkhand	0	0	0
15	Karnataka	0	766	0
16	Kerala	524	0	0
17	Jammu & Kashmir	0	0	0
18	Lakshadweep	0	0	0
19	Madhya Pradesh	2250	1358	0
20	Maharashtra	1071	811	0
21	Manipur	721	0	0
22	Meghalaya	0	0	0
23	Mizoram	90	0	0
24	Nagaland	588	50	0
25	Odisha	179	245	0
26	Puducherry	0	0	0
27	Punjab	0	0	0
28	Rajasthan	0	0	0
29	Sikkim	726	258	0
30	Tamil Nadu	530	1505	0
31	Telangana	80	0	0
32	Tripura	0	0	0
33	Uttarakhand	0	28	0
34	Uttar Pradesh	120	0	6
35	West Bengal	10300	9843	0
	<b>Total</b>	<b>19508</b>	<b>14909</b>	<b>6</b>

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